Title: Need to increase the basic Central Excise exemption limit for small-scale industries particularly the metal container manufacturing units in the country.

SHRI MANICKA TAGORE (VIRUDHUNAGAR): Our country's development depends upon the development of all villages and village industries. The village economy depends upon the growth of small scale industries. Setting up of small scale industries in one place depends upon the availability of raw materials, infrastructure and other facilities provided by the Government.

But at present the small scale industries particularly the small self-employed entrepreneurs manufacturing metal containers are facing lot of problems due to increasing the prices of raw materials, increase of imports value due to depreciation of Rupee value and levying/burden of Central Excise on their products.

The Union Government should increase the basic Central Excise exemption limit of Rs. 1.5 crore to small scale industries particularly the metal container manufacturing Units so that the self-employed entrepreneurs in Small Scale Industries sector may come forward to set up more Small Scale industries in the country.